

REVISED

ITEM NO.102

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).976/2012

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAIS @ BEHRA & ANR.

Respondent(s)

Date : 29-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
(VACATION BENCH)

For Appellant(s) Mr. Upendra Mishra, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Since the office report states that notice has been served and nobody has appeared on behalf of the respondent, we issueailable warrants for an amount of Rs.15,000/- to ensure the presence of the respondents.

List in the month of August, 2018.

(B. PARVATHI)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER

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